

DIVISION BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/15(KB)2022
COMP.APPL/14(KB)2022,
COMP.APPL/13(KB)2022,
COMP.APPL/33(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	RAJIV DHAMIJA VS ALLIANCE BROAD BAND SERVICES PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv. : For Petitioner
Mr. Dhruv Surana, Adv.
Mr. Shakya Sinha Sen, Adv.

Mr. Ratnanko Banerji, Sr. Adv. : For Alliance Broadband Services Pvt Ltd.
Ms. Swapna Choubey, Adv.
Mr. Kanishka Kejriwal, Adv.
Ms. Ashika Daga, Adv.
Mr. Aayush Lakhotia, Adv.

Mr. Rahul Auddy, Adv. : For R 11 Liquidator of Manthan Broadband
Mr. Aditya Gooptu, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **3/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)